

House. [Placed in Library. See No. LT-8148/74.]

(b) The main theme of the various resolutions is that the blood required for Blood Transfusion Services should come from voluntary donors. In addition every nation should benefit from the major medical and scientific advances achieved in recent years in blood research, technology and programmings. These are already in the mind of the Government and the following schemes are under consideration—

1. Propaganda through mass media like films and publicity through radios, posters and holding of seminars etc. Recently, in February, 1974, the Films Division of the Ministry of Information and Broadcasting has produced film entitled "The Bank that saves Life".
2. Various incentives to be given to attract voluntary blood donors
3. Central assistance to voluntary organisations in various States to promote Voluntary Blood Donation Programme

As regards getting benefit from the major medical and scientific advances achieved in recent years, there is Blood Group Reference Centre at the Seth G. S. Medical College, Parel, Bombay, which is also recognised by the World Health Organisation, which imparts training in Blood Transfusion to Blood Transfusion Technicians and also conducts Research Work on this subject

12.28 hrs.

#### PAPERS LAID ON THE TABLE

SUPPLEMENTARY REPORT OF C.A.G. OF INDIA, 1972-73, UNION GOVERNMENT (CIVIL)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to

lay on the Table a copy of the Supplementary Report of the Comptroller and Auditor General of India, for the year 1972-73, Union Government (Civil), under article 151(1) of the Constitution. [Placed in Library. See No. LT-8140/74].

**श्री अटल बिहारी वाजपेयी (ग्वालियर) :** अध्यक्ष महोदय, यह रिपोर्ट रखी गई है अगर इस का हिन्दी संस्करण साथ में नहीं रखा गया है। यह बात बार बार सदन में उठाई जा रही है। इस का कभी हल निकलेगा या नहीं निकलेगा ?

**अध्यक्ष महोदय :** आप बताइए क्या बात हो गई ?

**SHRI K. R. GANESH:** It is the CAG's report and it normally takes time to get translated in Hindi.

**श्री अटल बिहारी वाजपेयी :** अध्यक्ष महोदय, यह कोई गले के नीचे उतरने वाली बात है ?

**श्री शंकर बहाल सिंह (चतरा) :** यह तो कोई जवाब नहीं हुआ कि समय लगता है। दोनों साथ साथ तैयार होनी चाहिए। आप का उचित निर्देश होना चाहिए (बयबान)

**श्री भागवत झा (भागलपुर) :** बिभाग के लोगों को हिन्दी के प्रति धृणा है। अगर इन को नहीं आती है हिन्दी तो आर्यों को तो आती है। . . . . (बयबान)

**श्री अटल बिहारी वाजपेयी :** अध्यक्ष महोदय, जो कानून बना है उसमें किसी तरह का अपवाद नहीं है। कानून स्पष्ट है कि सदन के पटल पर जो भी कागज रखे जाएंगे उनका हिन्दी और अंग्रेजी संस्करण साथ ही होगा।

**MR. SPEAKER:** I gave the ruling the other day that in case the Hindi

version is not coming, some explanatory note should be sent to the Speaker or the member

**SHRI K. R. GANESH** This is the CAG's report and under the Constitution, it has to be placed on the Table of the House. I am not translating it nor is the Finance Ministry doing it. There is a translation agency and they take their own time because they say they are over-worked. There are two ways open. Either I do not place it at all till the Hindi translation comes.

**SHRI BHAGWAT JHA AZAD** This is an absolutely wrong argument.

**SHRI ATAL BIHARI VAJPAYEE** When was this report sent to the translation wing?

**SHRI BHAGWAT JHA AZAD** We will find it out from the CAG.

**SHRI ATAL BIHARI VAJPAYEE** You should have found it out before placing it on the Table.

**MR SPEAKER** You will come with proper information why it was not done.

श्री भागवत झा साहब अगर सरकार समय में पहले कदम उठाए ता ऐसा इन्तजाम कर सकती है। अगर इन को हिन्दी में प्रम हा तो दानो एक साथ मदन म आ सकते हैं।

**MR SPEAKER** Next item Shri Shinde

**SHRI VAYALAR RAVI (Chirayinkal)** The CAG is having constitutional protection. He is not under the direct control of the Finance Ministry. You must give a specific direction.

**MR SPEAKER** I have already said that he will come with a proper explanation as to why it was not done. I have passed on to the next

item

कब डिस्चिन्न धायगा ? बड़ी देर से इन्तजार करता हूँ, शराफत से इन्तजार करता हूँ सबर से इन्तजार करता हूँ। जब मैं नक्स्ट आइटम के लिए कहता हूँ तो इस तरह की बात हाती है।

#### NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P SHINDE):** I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under subsection (6) of the section 3 of the Essential Commodities Act, 1955 —

- (i) The Southern States (Regulation of Export of Rice) Amendment Order, 1974, published in Notification No GSR 219(E) in Gazette of India dated the 10th May, 1974
- (ii) The Wheat (Price Control) Order, 1974 published in Notification No GSR 261 (E) in Gazette of India dated the 5th June, 1974
- (iii) The Foodgrains Movement Restrictions, (Exemption of Seeds) Amendment Order, 1974 published in Notification No GSR 262(E) in Gazette of India dated the 10th June, 1974
- (iv) The Delhi Roller Mills Wheat Products (Ex mill and Retail) Price Control Order, 1974, published in Notification No GSR 308(E) in Gazette of India dated the 9th July, 1974
- (v) The Roller Mills Wheat Products (Ex mill) Price Control (Second Amendment) Order, 1974 published in Notification No GSR 319(E) in Gazette of India dated the 12th July, 1974.

[Placed in Library. See No. 8141/74]